

(c) The demands made by the C.G.H.S. Medical Officers' Association are under consideration in consultation with the concerned Ministries.

Dearness Allowance to Central Government Employees

*977. { Shri S. M. Banerjee:
Shri Yashpal Singh:
Shri Kapur Singh:
Shri Rajdeo Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that according to the rise in cost of living index, the Central Government employees **are entitled to another slab of dearness allowance;**

(b) if so, whether Government have taken a decision in this regard; and

(c) if not, the reasons for the same?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes Sir.

(b) and (c). The matter has been examined and is being placed for decision by Government.

Prevention of Food Adulteration

*978. { Shrimati Jyotsna Chanda:
Shri Yudhvir Singh:
Shri Hukam Chand
Kachhavaiya:
Shri Jagdev Singh Siddhanti:
Shri Shree Narayan Das:

Will the Minister of Health be pleased to state:

(a) whether Government propose to establish a Central Unit with zonal **organisations to assist the State Governments** in the proper implementation of the Prevention of Food Adulteration Act;

(b) if so, the number of zones which will be created; and

(c) the expenditure likely to be involved in this connection?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A proposal for the establishment of a Central Unit with zonal organisations to assist the State Governments in the proper implementation of the Prevention of Food Adulteration Act has been included in the proposals for the IV Plan.

Family Planning Council

*979. **Shri Rameshwar Tantia:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government have decided to set up a high-powered Family Planning Council capable of taking quick decisions on plans and programmes;

(b) if so, when the Council is likely to be formed; and

(c) what will be its composition, functions and scope?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A proposal to set up a Central Family Planning Council with a view to lay down policy and a Central Family Planning Executive Board to carry out executive functions expeditiously is under consideration.

Loan from Austria

*980. { Shri P. C. Borooah:
Shrimati Renuka Barkataki:
Shri P. Venkatasubbaiah:
Shrimati Johraben Chavda:

Will the Minister of Finance be pleased to state:

(a) whether an agreement has **recently been signed between India, Austria and the International Monetary Fund** providing for a World Bank Credit to India of 104 million Austrian Shillings (about \$4 million) for the purchase of Austrian goods;

(b) if so, the terms of the agreement; and

(c) the nature of the goods to be purchased?

The Minister of Planning (Shri B. R. Bhagat): (a) An agreement between the Governments of India and Austria was signed on 5th April, 1965 for a credit of 104 million Austrian Shillings. This credit was offered earlier by Austria at the Consortium meetings convened under the auspices of the World Bank.

(b) The credit bears interest @ $5\frac{1}{2}$ per cent per annum and is repayable in twenty equal half-yearly instalments commencing from January 1st, 1970.

(c) We are free to select goods of Austrian origin for being financed under the Credit.

Directorate of Inspection

*981. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Finance be pleased to refer to the reply given to starred question No. 463 on the 10th December, 1964, and state:

(a) whether the proposal to set up an Intelligence Wing in the Directorate of Inspection for investigation of big cases of tax evasion has since been examined by Government; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) and (b). The proposal to have an Intelligence unit is still under examination.

Survey of National Income

*982. { Shri P. R. Chakraverti:
Shri Daji:
Shri Warrior:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether a survey of the distribution of the National Income has recently been carried out by the National Council of Applied Economic Research;

(b) how far the data collected by the Council have been found reliable by Government;

(c) the national average *per capita* income for the year for which statistics have been collected by the Council; and

(d) the States whose *per capita* income fall below the average?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, Sir. The results are given in the book titled "Distribution of National Income by States, 1960-61", published by the National Council of Applied Economic Research.

(b) Estimates of the Council are at considerable variance with similar estimates prepared by the State Statistical Bureaux. It is not possible to say to what extent the Council's estimates are reliable.

(c) The national average *per capita* income was Rs. 325.7 in 1960-61, according to official estimates. The Council's estimate for the same year is Rs. 334.54.

(d) According to the Council's estimates, the States/Union Territories with *per capita* income falling below the national average are Madras, Assam, Tripura, Himachal Pradesh, Kerala, Mysore, Uttar Pradesh, Jammu & Kashmir, Andhra Pradesh, Madhya Pradesh, Orissa, Rajasthan and Bihar.

Assessment of Private Property

*983. Shri Vishwa Nath Pandey:
Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government propose to constitute a special division to assess the value of private property in the four metropolitan cities, i.e., Calcutta, Bombay, Madras and Delhi; and

(b) if so, when and broad outline of the scheme?